

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 302 OF 62

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

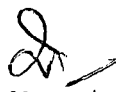
Orders of the Tribunal

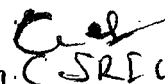
18/9/03

Mr. S. N. Trivedi, Counsel to applicants.
Mr. Kamal Dave, Counsel to Respondents.

Heard.

Mr. Dave, learned Counsel to Respondents submits that appellants have since been given promotion/appointment as technicians Grade-III. ~~Compensatory~~ ^{projects} vide order dated 2.8.2003 and, therefore, the OA has become infructuous. Mr. Trivedi admits the position explained and says that it has become infructuous. The Original Application, is accordingly disposed of as having become infructuous. No order as to costs.


J. K. KAUSHIK
Judl. Member


(G. C. SRINIVASA)
Adm. member.

Part II and III destroyed
in my presence on 24.7.09
under the supervision of
section officer (J) as per
order dated 13/2/09

Section officer (Records)

Received by
for Mr. Kamal Dave
26/09/03

Recd
for J. K. Kaushik
21/10